

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 225/241//HBD/2017
NAME OF THE COMPANY	Redson Consultancy Services Private Limited & (07) Others
NAME OF THE PETITIONER(S)	Kundala Srinivasa Rao & Others
NAME OF THE RESPONDENT(S)	Redson Consultancy Services Private Limited & (07) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chi dambarany	PCS	9849056652	Au

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SNS Chowday	Adv	9866010703	ω
NARESH KOMARSTNGFM	Anoche Fr R1	9000 666672	CA

Heard Mr.S.Chidambaram, learned PCS for the Petitioner and Mr.Naresh Kumar Sangam, learned counsel for the Respondent No.1 and Mr.S.V.S.Chowdary, learned counsel for the Respondent Nos. 2 to 6 & 8.

Learned counsel for the respondents requesting time to file reply and direct all the parties in their case to complete their pleadings, filing reply, rejoinder, etc., well before the next date of hearing. Post the case on 06.12.2017 for final hearing.

Member (Technical)

Member (Judicial)